

- (ii) On receipt of specific complaints, enquiries are made and erring contractors or departmental catering staff are penalised;
- (iii) Purchase and supply of raw-materials of good quality for departmental catering units are ensured and detailed instructions have been issued laying down the proportion of various ingredients to be used;
- (iv) Arrangements have been made for the training of staff employed in departmental catering establishments, and
- (v) On Frontier Mail trains between New Delhi-Bombay, food cooked at static units is picked up, stored in hot cases and served from pantry cars. It is proposed gradually to introduce a similar system on other important trains. Since 1968, the contractors were fined in 27 cases and warned in 51 cases by the Eastern Railway Administration for supply of bad quality of food.

Teesta Barrage Project in West Bengal

2146. SHRI RAM BHAGAT PASWAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Teesta Barrage Project in West Bengal is lagging behind due to non-clearance by Centre, and

(b) if so, the reasons for non-clearance?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) and (b). The revised project report of the Teesta Barrage Project received from the Government of West Bengal has been examined by the Central Water and Power Commission who

have sent their comments to the Government of West Bengal. The reply of the State Government on these comments is awaited.

Legislation on Water Resources

2147. SHRI C. K. CHANDRAPPAN: DR. GOVIND DAS RICHHA-RIA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to bring forward a Central Legislation on Water resources in the current session; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) and (b). With the growing importance of water in agriculture and economic development, need is being increasingly felt for planning and developing water resources with a regional and national perspective in place of prevailing restricted concept of use by basin States. The various aspects of the new approach including legal considerations, are under study and it is anticipated that it will take more time for the proposals to be evolved.

रेलवे की शिक्षा संस्थाओं में अनुसूचित जातियों की सीटें भर्ती

2148. श्री अश्वजित: क्या रेल मंत्री रेलवे के स्कूलों और कालेजों में अनुसूचित जन जातियों के छात्राधिकारों की धर्ती के बारे में 3 अगस्त, 1972 के अतिरिक्त प्रश्न संख्या 6713, 23 नवम्बर, 2074 के अतिरिक्त प्रश्न संख्या 1200 और 28 मार्च, 1972 के अतिरिक्त प्रश्न संख्या 1390 के उत्तर के सम्बन्ध में यह बताने की इजाजत करेंगे कि :